जायज शिकायत है कि केन्द्र की श्रोर से उसको सहयोग नहीं मिल रहा है। केन्द्र का रवेया छीक तरीके से दिल्ली की सरकार को चलाने के भामले में जो सहयोगात्मक होता चाहिए, वैसा सहयोगात्मक न होकर श्रसहयोगात्मक ग्रौर नकारात्मक है।

बाइस चेयरमैंन साहब, इसलिए मुल सवाल यह है कि बिजलो की जगह जनह पंगानी की जो माननीय सदस्य ने विदा व्यक्त की है में उसकी चिता को तो शेयर करता है लेकिन बुनियादी बात इसमें यह है कि दिल्ली की सरकार ग्रीर केन्द्र सरकार के बोच में किस प्रकार का रिश्ता होना चाहिए । दिल्ली की सरकार को जो अधिकार मिले हुए हैं वे लोगों की आकां-क्षात्रों को ठीक तर के से महीं रखते । डेसु में जो घाटा चला आया है वह इस सरकार के दौरान पैदा नहीं हुन्ना है। डेल का घाटा एक्यमलेटेड घाटा है, उस एक्यमलटिङ घाटे के लिए ग्राप जिम्मेदार हैं । जो बात नारायणसामी जी ने उठाई है उस बात को इस संदर्भ में देखा आना चाहिए । डेस् की इनइफीशियंसी, अकुशलता डैसू में फैला हुआ भ्र-टाचार, बड़े पैमाने पर विजली की चोरी, किर दिल्ली में बी०जे० पी. की सरकार के ग्राने के बाद पैदा हुई चीजें नहीं हैं । ये उसको बिरासत में मिली हैं। उसके लिए अगर कोई जिन्मे-दारी है तो यह पार्टी जिल्मेदार है जिसकी सरकार पहले दिल्ली में भी थी ग्रौर केन्द्र में भी थी, यह बात में रेखांकित करना वाहता हं ।

SHRI V. NARAYANASAMY: Now that there is an elected Government with elected Chief Minister, DESU is under their control ... (Interruptions). ..

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): Mr. Shah, I allowed Mr. Kohli even though his name was not there. (Interruptions)

SHRI VIREN J. SHAH; Whatever you say, we always accept (In. terruptions),

THE VICE-CHAIRMAN (SHRI SURESH PACHOURI): I am not allowing the discussion. ... (Interruptions) ...

SHRI V. NARAYANASAMY: Now, the DESU is under their control. Efficiency is to be maintained by them. It is their job. They cannot blame the Centre. When the funds are providing the State Government is not spending the funds. They have surrendered the funds. So, it is the inefficiecy of the State Government.

RE HOMAGE TO FREEDOM FIGH-TERS OF FIRST WAR OF INDEPEND-ENCE, 1857

श्री सत्य प्रकाश मालदीय (उत्तर प्रदेश): मान्यवर, आज 10 मई का ऐतिह सिक दिन है और ग्राज का दिन राष्ट्रवासियों को यह बाद दिलाला है कि फ्रांज ही के दिन मेरठ, उत्तर प्रदेश में स्वतंत्रता के प्रयम भारतीय संग्राम की शुरूप्रात हुई थी । 1857 की एतिहासिक जनकांति के प्रथम शहीद स्व. मंगल पांड थे । उन्हें तो 8 ग्रप्रैल को ही बारकपूर छावनी में फांसी दे दी गई थी और इस प्रकार से स्वाधीनता संग्राम के प्रथम शहीद हो गए। दो दिन बाद जमादार ईश्वर पांडे की भी फांसी की सजा सुना दी गई क्योंकि उन्होंने मंगल पांडे की गिरफ्तारी का हुक्म नहीं दिया था श्रीर न मंगल पांडे की गिरफ्तार करने में श्रंग्रजों की सहायता की थी। उन्हें भी 21 अप्रैल को बारक-पुर में ही फांसी दे दी गई । मान्यवर, िय लोगों ने स्वतंत्रता संग्राम में हिस्सा लिया उन पर बकायदा मकदमा चलता या । उसके बाद उनको श्रंडेमान निकोबार भेज दिया जाता था इस सिलसिले में इलाहाबाद के एक मौलयी लियाकत ग्रली थे जिनके सिलसिले में 24 जुलाई 1872 को वहां के सैंगन जज ए. श्रार. पोलोक जिन्होने कि भाजीवन कारावास की सजा 345

Mauiv Liagat All as a revolutionay, the judgment in the case of Government Vs. Liaqat All, signed by A.R. Pollock, Sessions Judge, dated 24th July 1872.

The Prisoner Lyakut Allie (Liagat Ali) confesses that he did commit the offences charged against him, that is that he was a leader Of the revolt and rebelled and wag d war against the Oueen and the Government of the East India Company in the month, of June 1857. He acknowledges that he placed himself at the head of a body of rebels who were collected together at Khoolda (Khuldabad) Seraic in this town.

The prisoner Lyakut Allie having coniessed to the cnarge that he being a person owing allegiance to the British Government was a leader in revolt and rebelled and waged war against the Queen and the Government of the East india Company in the month cf June or thereabout in the year 1857, at Allahabad, the Court finds that he is guilty of an offence punishable under section I Act Xi of 1857 and directs that the said Lyakut Allie shall be transported for life.

Thereafter, Mr Lyakut Allie along with 29 other persons, was deported to the Andamans. I have got an authenticated version published by the Directorate of Information, Publicity Tourism. Andaman and Nicobar Administration, Port Blair.

T read all the 29 names of freedom fighters deported to the Andamans in connection with War of the first Shri Independence, 1857. Assam: Bahadur Goonbura, Shri Dutiram Barua. Shri Madhu

Maliak avid Shri Seikh Formad Ali ErnarShri Nanayan; Gujarat —Shri Garabdas Patel; Hyderabad— Sari Maulvi Syed Aluddin; Madhya Pradesh, that is your State, Sir— Shr Bahadur Singh, Shri Bhim Nayak, Shri Devi, Shri Futta, Shri Gulab Khan, Shri Jawhar Singh, Shri Mahi bulla, Shri Manju Shan, Shri Maya Ram, Shri Noora, Shri Quim Khan, Shri Sirajuddin, Shri Venkat Rao; Orissa—Shri Hatte Singh; United Province, U.P. was known as United Province-Shri Ala-ma Fazal Haque, Shri Himanohal Sing, Shri Kura Singh Shri Lia-qat Ali, Shri Loney Singh, Shri Dud-knath Tiwari, Shri Mir Jafar Ali Theneswarj, and Shri Mir Ali

First War of

Independence, 1857

मान्यवर, 1857 की जफ्कांति के समस्त शहीदों को हम श्रद्धा से याद करते हुए में उन सभी के प्रति नमन करता है।

SHRI VIREN J. SHAH: The entire House would like to associate.

SHR1 R. K. MALKANI (Delhi): feel privileged to associate myself and my party with the timents expressed by our good fri end, Shri Malaviyaji. The 10th of May is a great day in the history of India, and 1857 is a very great year in! the history of India. The general that thhe 1857 helief is Movement failed: it failed only militarily, but in every respect, it succeeds and succeeded significantly. The British object before 1857 was to colonise the country and convert the country into Chn'stanity. It was 1857 which made it clear to the Britishers that they donildi noit rule India for very long and they had to go. From that Political and .ospcho'ogical point of view, therefore, 1957 was not only sucess, but it was a glorious suiess. There is also another aspect of 1857 to which I would like to draw the attention

[Shri K. R. Malkani (Delhi)]

august House. Although at the military level the movement failed there was no recrimination among the people. Hindus, Muslims Sikhs fought together shoulder to shoulder Even thhen the movement failed they did not blame each other. stood by each other. In those days, Britishers had converted the Jama Masjid of Delhi into a stable and parked their horses, mules, etc., there. It was the leading citizens of Delhi, the leading Hindu traders of Chandni Chowk, who waited on the British. Authorities advised them and told them "This is wot done. Please re-remove it", and they removed it. This was the situation in 1857. And we knbw what happened in 1947 We found ourselves in a sea of tears and blood. These 90 years marked many mischiefs, many tricks, that the Britishers played on India. I hope and expect that all men of wfe-dom, maturity and insight will go into this study in contrast; and down the right lessons.

उरसमाध्यक (श्री सुरश प्यारी): पूरा सदन स्वतंत्रता संग्राम सेनानियों के प्रति श्रद्धा व्यक्त करने में ग्रपने ग्रापको सम्बद्ध करता है।

RE: PLAN FOR REHABILITATION OF THE HEAVY ENGINEERING CORPORATION, RANCHI

SHRI TRILOKI NATH CHATURVEDI (UTTAR PRADESH): Mr. Vice-Chairman, Sir, through you, I would like to draw the attention or the Government to a rather important matter, a serious matter, which relates primarily to the Heavy Engineering Corporation, commonly known as HEC. But the problem really is applicable in respect of other public sector undertakings Many

times, in this House, yesterday, and also this morning, there has been a constant lament as regards the non-placement of orders with the public sector undertakings and the consequent difficulties in which the labour lands itself and also the way in which the technological capicity is lost Sir I have no ideological burden to carry; I have no ideological commitment to the public sector as such because I consider the public sector and the private setor primarily as an integral part of the national economy. But the specific role that the public sector has to play and the pride with which it was always referred to by the first Prime Minister of India and all of us, that has always to be kept in view. Sir, I would like to say that only two days back the report of the Parliamentary Standing Committee on Petroleum was placed before the House wherein a reference has been made as to how there was some kind of a bias or discrimination against the public sector. It is quite apparent from that report. Even some leading financial journals of this morning have also commented on the subject and have again talked of a elvel playing field'. But, Sir, I would confine myself to this particular public sector undertaking and this is more so when the Finance Minister is sitting here. The matter may not necessarily relate to his Ministry, but certain amendments to the IDBI Act were pased by this House. At that time, I had also mentioned some of misgivings